

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

19.1.2011

OA 29/2009

Mr.Nand Kishore, counsel for applicant.
Mr.B.K.Pareek, proxy counsel for
Mr.Anupam Agarwal, counsel for respondents No.1&3.
Mr.T.P.Sharma, counsel for respondent No.2.

Learned counsel for the applicant submits that in view of the fact that the applicant has been granted the benefit of ACP, he does not want to press this OA further.

In view of what has been stated above, the present OA stands disposed of as not pressed.

Anil Kumar

copy given date
no 69 To 71

20/1/11
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(ANIL KUMAR)
MEMBER (A)

vk

M.L.Chauhan
(M.L.CHAUHAN)
MEMBER (J)